

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3876

ANSWERED ON:27.04.2012

COMMITTEE ON BLACK MONEY

Joshi Dr. Murlī Manohar;Singh Shri Bhola;Vardhan Shri Harsh

Will the Minister of FINANCE be pleased to state:

(a) whether the Committee constituted by the Government to examine ways to strengthen laws to curb generation of black money in India, its illegal transfer abroad and its recovery, has since submitted its report to the Government;

(b) if so, the recommendations made by the Committee;

(c) the follow-up action taken by the Government thereon; and

(d) if not, the number of times the term of the Committee has been extended and the reasons therefor for giving extension after extension to the Committee indicating the number of extension given to it?

Answer

TO BE ANSWERED BY THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (Shri S.S.PALANIMANICKAM)

a) Yes, Sir.

b) The Committee has made several recommendations which require examination and further action by various ministries, departments and agencies of the Central and State Governments.

c) The report is under examination by the Government.

d) Does not arise in view of reply to Part (a) above.